

**LIST OF CASES REGISTERED TILL 25.05.2021 (JALPAIGURI CIRCUIT BENCH)**

<b>Sl No.</b>	<b>Case No.</b>	<b>Date of Registration</b>	<b>Cause Title</b>
1	CO/62/2021	10-05-2021	AJIT KUMAR AGARWALA VS SMT MEENA RASAILY AND ORS Advocate: SOUMYAJIT NANDY
2	CO/63/2021	10-05-2021	TERAI RESORTS AND COUNTRY CLUB PVT LTD VS SMT SARDA TAMANG AND ORS Advocate: SOUMYAJYOTI NANDY
3	CRR/102/2021	19-05-2021	NARESH SIDHYA VS PRAVASH SIDHYA AND ANR Advocate: JAYDEEP KANTA BHOWMIK
4	CRR/103/2021	20-05-2021	JAYDEEP TALAPATRA VS THE STATE OF WEST BENGAL AND ANR Advocate: ANIRBAN BANERJEE
5	CRM/584/2021	05-05-2021	GOUR DEBNATH @ RAJA DEBNATH VS THE STATE OF WEST BENGAL Advocate: MADHUSHRI DUTTA
6	CRM/585/2021	05-05-2021	SUNAYAN DAS VS THE STATE OF WEST BENGAL Advocate: MADHUSHRI DUTTA
7	CRM/588/2021	18-05-2021	MD. SAMSE ALAM @ SAMSER ALI @ SAMSER ALI VS STATE OF WEST BENGAL Advocate: SHIBAJI KUMAR DAS
8	CRM/590/2021	18-05-2021	SUBHASH SAHA VS THE STATE OF WEST BENGAL Advocate: ARPITA SAHA
9	CRM/594/2021	18-05-2021	SAHIDUL MD. VS THE STATE OF WEST BENGAL Advocate: DEBAJIT KUNDU
10	CRM/597/2021	19-05-2021	SAHANUR ISLAM @ SAINUR VS THE STATE OF WEST BENGAL Advocate: DEBAJIT KUNDU
11	CRM/598/2021	20-05-2021	ROBEYA BIBI @ RABEYA BIBI VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
12	CRM/599/2021	20-05-2021	SUBHA MAITY AND ORS VS State of West Bengal Advocate: DEVI PRIYA MITRA

13	CRM/600/2021	21-05-2021	SWAPAN ROY VS THE STATE OF WEST BENGAL Advocate: ANIRBAN BANERJEE
14	CRM/601/2021	21-05-2021	NUR SAMAD HAQUE @ CHHAMAD VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
15	CRM/602/2021	21-05-2021	DIPEsh DAS @ DWIPESH DAS AND ORS VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
16	CRM/603/2021	24-05-2021	JOYDIP PASWAN @ JOYDEEP PASWAN VS THE STATE OF WEST BENGAL Advocate: MADHUSHRI DUTTA
17	CRM/604/2021	25-05-2021	JOYNAL ABEDIN @ JOYNAL MIA VS THE STATE OF WEST BENGAL Advocate: SUMAN SEHANABIS (MANDAL)
18	WPA/1055/2021	18-05-2021	SRI BIJAY SHANKAR VS UNION OF INDIA AND ORS Advocate: SMARAJIT BASU
19	WPA/1057/2021	19-05-2021	MOHURGONG AND GULMA TEA ESTATES AND ANR VS STATE OF WEST BENGAL AND ORS. Advocate: SANANDA GANGULI
20	WPA/1058/2021	20-05-2021	ARIJIT SEN AND ORS VS STATE OF WEST BENGAL AND ORS. Advocate: BALARAM SARDAR
21	WPA/1059/2021	20-05-2021	SUBHASH ROY VS THE STATE OF WEST BENGAL AND ORS Advocate: HILLOL SAHA PODDER
22	WPA/1060/2021	25-05-2021	MALATI ACHARJEE VS THE STATE OF WEST BENGAL AND ORS Advocate: DEBORSHI DHAR